

DIVISION BENCH

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.334/2021 & IA NO.335/2021 IN CP (IB) No.380/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	FROST INTERNATIONAL LTD & ANR V/S MOHAN STEELS LTD
UNDER SECTION	7 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 14th August, 2024.

-Sd-

(Court Officer)

25th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*